

Incurable Tuberculosis

2843. DR. SAHEBRAO SUKRAM BAGUL :
SHRI SOHAN BEER :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation has warned that a special type of incurable tuberculosis will pose a major threat particularly to India:

(b) whether as per a survey conducted recently in Delhi, one third of the tuberculosis patients of the capital have been found to be immune to a particular type of treatment:

(c) if so, the facts and the action plan in this regard:

(d) whether around 10 lakh people are afflicted with tuberculosis and about half of them die every year in the country:

(e) whether the Union Government have sought a loan from the World Bank to implement an action plan in this regard:

(f) if so, the outline and the salient features of the said action plan: and

(g) the reaction of the World Bank thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) and (c). No such survey has been conducted.

(d) Yes, Sir.

(e) Yes, Sir.

(f) and (g). The proposed Tuberculosis Control Project include (a) gradual implementation of the Revised Strategy for TB Control (RNTP) in 102 districts, (b) strengthening of the National TB Programme (NTP) in 203 short course chemotherapy districts (SCC) as a transitional steps to adopt the RNTP, and (c) strengthening of conventional treatment in the remaining non SCC districts.

The World Bank has made an appraisal of the project proposal and the project is due for final negotiations.

[English]

Acquisition of Land in Bhavnagar

2844. SHRI RAJU RANA : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry is occupying land in Bhavnagar District in Gujarat:

(b) if so, the total area of land occupied and the locations thereof:

(c) whether his Ministry is going to formulate developmental action plan for the same land: and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). The Ministry of Defence has 81.925 acres of land in Bhavnagar but the same is presently under temporary loan to the state Govt. of Gujarat on no rent basis. It is under occupation of State PWD. The land is in two pockets - (i) 60.05 acres in Sy. No.2836 D, Lancer Lines and (ii) 21.875 acres in Sy. Nos. 2121 and 2976 infantry Lines.

(c) and (d). The land will be developed and used by army as per the zonal plan of the area.

[Translation]

Private Sector participation in Defence

2845. PROF. OMPAL SINGH NIDAR :
SHRI SATYA DEO SINGH :

Will the Minister of DEFENCE be pleased to state :

(a) whether despite adopting the policy of liberalisation in the country the participation of private sector in Defence Industry is quite less:

(b) if so, the reasons therefor:

(c) whether Union Government propose to encourage the participation of private sector in Defence Industry:

(d) if so, the details thereof; and

(e) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). The importance of mobilising the civil sector capabilities to supplement the efforts of defence/public sector units in building up an indigenous defence production base has been engaging the attention of the Government for quite some time. The contribution of the private sector towards indigenous development of defence equipment and spares has been significant. During the last three years, in the field of ab-initio indigenous development of defence equipment and spares the contribution from private sector is around 80% item-wise, which value-wise accounts for approximately 68%.

2. Recognising the significance of establishing closer and continuous interaction between defence and industry for optimum exploitation of the available

potential, a two-tier institutional mechanism consisting of an Apex Body headed by Secretary (DP&S) and three discipline-wise Functional Groups have been in existence since 1985. The meetings of these bodies, of which major associations of trade and industry are members, provide an effective forum for exchange of views between the users, the suppliers and the inspection authorities.

3. With a view to encouraging greater participation of civil sector units by recognising the endeavour put in by them in meeting defence requirements of equipment and stores which are currently being imported, a scheme of National Award for excellence in indigenisation was introduced from the year 1993-94. The awards for the year 1994-95 were presented to seven firms on 18 July, 1996.

4. In order to give a further thrust to the participation of the private sector and specifically the small industry sector in the development of defence equipment a time bound Action Plan in association with Development Commissioner (Small Scale Industry) was drawn up by the Department during 1994. As part of the Action Plan three day workshop/exhibitions were organized at nine different industry centres spread over the country. The response of the small scale entrepreneurs to this programme was very encouraging. As a result of this Action Plan over 300 small scale units have been added to the list of registered suppliers for defence equipment.

[English]

Road Accidents in U.P.

2846. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of road accidents occurred and the number of persons killed in the hilly districts of U.P. during the last six months;

(b) whether the Government have given compensation to the near relative of the persons killed in such road accidents;

(c) whether the Government ensure that the compensation actually reach the relatives of the victims of road accidents;

(d) whether the Government propose to widen the roads and take steps to prevent recurring such accidents; and

(e) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (e). The information is being collected and will be laid on the Table of the House.

Construction of Youth Hostel in Karnataka

2847. SHRI S.D.N.R. WADIYAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any scheme to construct atleast one Youth Hostel in each District in Karnataka;

(b) if so, how many such Youth Hostels were constructed during 1995-96;

(c) the amount of assistance provided for the purpose during 1995-96 to Karnataka;

(d) whether it has come to the notice of the Government that a Youth Hostel constructed in Honnali taluk in Shimoga Distt., Karnataka remains unutilised though construction had been completed;

(e) the number of places in Karnataka proposed to be covered under the above scheme during 1996-97; and

(f) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) No, Sir.

(b) Does not arise in view of reply to part (a) above. However, two Youth Hostels, one each at Mysore and Hassan are already functional. One Youth Hostel at Tirtharameswara is under construction. Further, one Youth Hostel each at Sogalu and Karwar has been approved, in principle, for construction.

(c) Nil. For setting up of Youth Hostels, land is provided by the State Government and construction taken care of by the Central Govt. through CPWD.

(d) No, Sir.

(e) Nil.

(f) Does not arise.

[Translation]

Mid Day Meal Scheme

2848. SHRI SHATRUGHAN PRASAD SINGH :
DR. RAM CHANDRA DOME
SHRI RAM SAGAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of schools in the country where mid-day-meal scheme has been introduced so far, State-wise;

(b) the quantity of raw/cooked/baked food being given to the children;

(c) whether the introduction of the scheme has increased the attendance of students in schools;